

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 of 2017

Dated : 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Ltd. ... Appellant(s)
Versus
NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan for R-1

Mr. Pradeep Mishra
Mr. Manoj Kr Sharma for R-9

Mr. Rahul Kinra
Mr. Aditya Singh for R-15 & R-17

Mr. S. Vallinayagam for R-22

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.09.2019.**

(S. D. Dubey)
Technical Member
vt/mkj

(Justice Manjula Chellur)
Chairperson